

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:12.12.2012
ASSESSMENT OF PERFORMANCE OF JNNURM I
De Dr. Ratna;Mani Shri Jose K.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a high powered committee had assessed the performance of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM)-I and other schemes of the Ministry and if so, the details thereof;
- (b) the major recommendations of the committee;
- (c) whether the report has stated that the State Governments have not empowered Urban Local Bodies (ULBs) to meet challenges relating to urban development and that the present role of the Centre to decide on projects should be delegated to States;
- (d) if so, the details thereof; and
- (e) the number and details of ULBs which have managed to recover the operations and maintenance costs for water supply schemes?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): Yes, Madam. The High Powered Expert Committee (HPEC) set up by the Government of India has assessed the investment requirements for Urban Infrastructure and Services to be of the order of Rs.39.2 lakh crore at 2009-10 prices over 20 year period, while the Operation & Maintenance (O&M) requirement has been assessed at Rs.19.9 lakh crore. Details of summary and recommendation of High Powered Expert Committee is at Annexure-I.

(c) & (d): The Committee is of the view that India's municipal corporations, municipalities and nagar panchayats, commonly known as urban local bodies (ULBs) need to be strengthened as local self-government with clear functions, independent financial resources, and autonomy to take decisions on investment and service delivery. They must also be made accountable to citizens. It further says that the Government of India will have to take a leadership role in financing a major part of the programme and, at the same time, facilitate and encourage the involvement of State governments and ULBs. State governments will have to contribute by way of a constitutionally mandated revenue-sharing arrangement with the ULBs. On their part, the ULBs will carry out reforms in governance and financing to deliver public services of specified norms to all including the poor. This should be done within a framework of accountability. Rising aspirations of the increasing numbers of people in urban India will make further demands on ULBs, and community participation will be an important factor in ensuring accountability

(e): Details of Urban Local Bodies (ULBs) of 11 States which have achieved the 100 percent Operation & Maintenance cost recovery in water supply scheme under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) is at Annexure-II.